

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.2079

**TO BE ANSWERED ON MONDAY THE 8TH MARCH, 2021
PHALGUNA 17, 1942 (SAKA)**

CESS ON COAL AND LIGNITE

2079. SHRIMATI SARMISTHA SETHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has developed a mechanism to allow the State Governments to set the rate of cess on coal and lignite;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)**

(a) to (c): The rates of GST compensation cess are notified on the recommendation of the GST Council, which has representation from all states. Coal and lignite attract a GST compensation cess of Rs. 400 per tonne.
